

**W.P.(C) No. 25701 of 2020**

05. 11.01.2021 This matter is taken up by video conferencing mode.

Heard Mr.P.Acharya, learned Senior Counsel appearing for the Petitioner and Mr.D.Mohanty, learned Addl. Government Advocate.

Opposite Party No.7 has filed the counter affidavit. The remaining Opposite Parties who have not filed their reply shall file their reply at least two weeks' prior to the next date.

Mr.P.Acharya, learned Senior Counsel appearing for the Petitioner states that he will file rejoinder affidavit to the counter affidavits before the next date.

Put up this matter on 3<sup>rd</sup> May, 2021.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(S. Panda)***  
***Judge***

